

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 34 OF 2016 & IA NOS. 87& 88 OF 2016

Dated: 18th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

**Jaiprakash Power Ventures Ltd.Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Shashank Khurana

Counsel for the Respondent (s) : Ms. Ritika Singhal for R-1
Mr. Manoj Dubay for R-2 & R-4
Mr. M.G. Ramachandran and
Mr. Manoj Dubey for R-3

ORDER

Learned counsel for Respondent No. 2 to 4 are filing their respective reply today after serving copy on the other side. Let the reply be taken on record. Rejoinder may be filed on or before 27.04.2016 after serving copy on the other side.

List the matter on **04.05.2016.**

**(I.J. Kapoor)
Technical Member
mk/pr**

**(Justice Ranjana P. Desai)
Chairperson**